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- (ग) जी, हाँ।
- (घ) नौ न्यायिक अधिकारियों की अतिरिक्त/उपःयुक्तों कल्याण आयुक्त, के रूप में नियुक्ति कर दी गई है। मार्गदर्शी रूपरेखाँथ्रों के संबंध में केन्द्रीय सरकार का कल्याण आयुक्त को निर्देशात्मक मार्गदर्शी रूपरेखायें जारी करने का प्रस्ताव है जिन्हें वह विस्तृत स्रांतरिक मार्गदर्शी रूपरेखायें तैयार करते समय ध्यान में रख सकेगे । ऋधिनिर्णय की कार्यवःहियां श्र¦रंभ हो गई हैं।
- (ङ) दावों की संख्या 6 लाख से <mark>श्रधिक है। ग्रधिनिर्णय में ग्रर्द्ध न्य</mark>ाधिक प्रक्रिया गामिल होती है, अतः मार्चमास में मुख्रावजा राशि वितरित करना सभव नहीं होगा। कुछ पीड़ित जिनके मःमले में **श्र**धिनिर्णय हो जायेगा, को मःर्च, 1992 में भुगतान मिल सकता है।

## Wheat supplied to PDS in Delhi

1190 SHRI RAM NARESH YA-DAV: Will the PRIME MINISTER be pleased to state:

- (a) The quantity of wheat released in the recent months of December and January to the rublic distribution system in Delhi;
- (b) whether it is a fact that taking into consideration the paucity of essential commodities, the quantum of wheat has been increased in the month of February, 1992, if so, what is its impact on rising of prices?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPP-LIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) The allocation of wheat to the Union Territory of Delhi for distribution System, (PDS) was 64,800 tonnes each for the months of December, 91 and January, 92. For the months of February and March, 92, allocation of 72,000 tonnes of wheat per menth has been made. Allocation of foodgrains to States/UTs including Delhi is made taking into account the overall stock position in the Central pool, market availability and inter-se requirements of

various States/UTs. Increased alloc ation for PDS do have a sobering effect on rising trend of prices of commodities in the open market.

## Raids against hoarders of essentia ! commodities

1191. SHRI SURESH KALMAD I : SHRI BHUBANESWAR KALITA :

DR. G. VIJAYA MOHAN REDDY:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Govenment have directed the States and Union Territories to further intensify the dehoarding operations to bring down the prices of essential commodi-
- (b) how many raids have been conducted from 1st January, to 15th February, 1992 for unearthing the hoarding stock of essential commodities: and
- (c) the number of arrests made. prosecutions launched and the value of goods recovered as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) Yes, Sir.

(b) and (c) Reports from the State Governments/UT Administrations, received upto 15-2-1992, indicate that 14,179 raids were conducted, 501 persons arrested 393 persons presecuted and goods worths Rs. 6004-14 seized during the period 1-1-1992 to 15-2-1992.

## Adulteration and diversion of edible oil

1192. SHRI RAJUBHAI PARMAR: Will the PRIME MI-NISTER be pleased to state:

(a) whether Government's attention has been drawn to the new